

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE : EAST DISTRICT
KARKARDOOMA COURTS, DELHI

ORDER

It is hereby ordered that Sh. Rajesh Kumar, Additional District Judge-03, East District, Karkardooma Courts, Delhi, shall act as Officer In-charge, Vigilance Branch, Karkardooma Courts, Delhi with immediate effect.



(Deepak Jagotra)

Principal District & Sessions Judge, East District
Karkardooma Courts, Delhi.

No. 9646-56 /Admn./KKD/Delhi

Dated 30/11/2022

Copy forwarded for information / necessary action to:

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District and Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Principal District and Sessions Judge (Shahdara), Karkardooma Courts, Delhi.
4. The Principal District and Sessions Judge (North East), Karkardooma Courts, Delhi.
5. Concerned Judicial Officer, Karkardooma Courts, Delhi..
6. The Administrative Officer (Judl.), Vigilance Branch, Karkardooma Courts, Delhi.
7. The Administrative Officer (Judl.), Administration Branch, Shahdara and North-East District, Karkardooma Courts, Delhi with the direction to circulate the same in their respective districts.
8. The Incharge, Vigilance Branch, Karkardooma Courts, Delhi.
- ~~9. Web-Site Committee, Karkardooma/Tis Hazari Courts, Delhi.~~
10. For uploading on LAYERS.
11. The concerned file.



Principal District & Sessions Judge, East District
Karkardooma Courts, Delhi.

